

(b) if so, what will be the precise constitution and functions of the Committee;

(c) the annual expenditure involved; and

(d) whether the proposal to levy a small cess on compost, sewage and sludge bones etc., as recommended by the Expert Committee of Manures and Fertilizers has been considered and decision taken?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) and (b). It has been decided to set up a Committee called the "Central Manures Committee" with a membership of five experts, partly from the Ministry and partly from the State Governments and two growers to be nominated. The functions of the Committee will be to take stock of results of manurial research and to make suggestions for the development of better manure use.

(c) About Rs. 2,000.

(d) It has not been found possible to accept the proposal.

Shri S. N. Das: May I know whether this Committee will be purely an advisory committee or whether it will be an executive one also?

Dr. P. S. Deshmukh: It will be purely an advisory committee.

Shri S. N. Das: How many States representatives will be there?

Dr. P. S. Deshmukh: As I have stated, there will be five experts, partly from the Ministry and partly from the State Governments. It will depend upon the choice.

Shri S. N. Das: Will this Committee have its counterparts in the States also?

Dr. P. S. Deshmukh: It will depend, after knowing how this Committee functions. If we think it necessary, they will be constituted.

Shri K. G. Deshmukh: Will this Committee be also consulted about the distribution of fertilizers?

Dr. P. S. Deshmukh: If it is found that any advice in that respect is necessary, the Committee may be consulted. But at the present moment there is no such idea.

PROJECT TRAINING CENTRES

*911. **Shri L. J. Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) the different subjects of training given at different Project Training Centres; and

(b) the facilities given to the trainees at different Centres?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Agriculture; Co-operation, Panchayats and Village Housing, Public Health, Sanitation and Hygiene; Animal Husbandry and Veterinary, Adult Education and Extension Methods.

(b) A stipend up to Rs. 50 p.m. is paid to each trainee and also free accommodation and medical attention.

Shri L. J. Singh: May I know whether the subjects of training are uniformly given in all centres, or whether the subjects of training are given differently at different centres?

Dr. P. S. Deshmukh: It is expected to have uniformity in all these training centres.

Shri L. J. Singh: Will the hon. Minister be pleased to give State-wise the names of training centres opened so far?

Dr. P. S. Deshmukh: I have not got the information here, but I believe I have given it in reply to some other question.

Shri Gopala Rao: May I know how the students are selected for these training centres? What are the qualifications necessary?

Dr. P. S. Deshmukh: Generally these are, at least for the present, persons working in the Agriculture Departments of State Governments. They are generally of the Agricultural Jamedar or Assistant's standard. I could not describe the educational qualification because it may vary from State to State.

Shri B. S. Murthy: May I know whether any village workers volunteering are also taken as trainees?

Dr. P. S. Deshmukh: For the present not; later on they may be.

Shri Dabhi: May I know the places where these project training centres are situated in the State of Bombay?

Mr. Deputy-Speaker: He has already answered that.

Dr. P. S. Deshmukh: I want notice of the question.

Sardar A. S. Saigal: Are there any qualifications for these trainees?

Mr. Deputy-Speaker: He has already answered that.

Dr. P. S. Deshmukh: They are from the Agriculture Departments of State Governments.

Sardar A. S. Saigal: Is no educational qualification necessary?

Dr. P. S. Deshmukh: Whatever is necessary for recruitment to Government service.

Shri L. J. Singh: May I know the period of training a trainee has to take?

Dr. P. S. Deshmukh: I could not say, Sir.

Shri B. S. Murthy: One question, Sir.

Mr. Deputy-Speaker: I have allowed seven supplementaries. Next question.

INDORE-UJJAIN RAILWAY LINE

*912. **Shri Raghavaiah:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the construction of the Broad-gauge railway line between Indore and Ujjain has been abandoned;

(b) if so, why; and

(c) when Government propose to start the construction of this Railway line?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) to (c). A final survey for the construction of a broad gauge line between Indore and Ujjain has yet to be made. The question of abandonment of the construction, therefore, does not arise.

Shri Raghavaiah: May I know whether any representations have been made by the people of that locality?

Shri Alagesan: Yes.

Mr. Deputy-Speaker: Next question, 913.

The Minister of Labour (Shri V. V. Giri): We shall take up questions Nos. 913 and 920 together as the subject is the same.

Mr. Deputy-Speaker: Yes.

COAL MINES PROVIDENT FUND

*913. **Shri S. C. Samanta:** Will the Minister of Labour be pleased to state whether the recommendations of the Board of Trustees for Coal Mines Provident Fund providing for the Miners' Provident Fund Contribution to be assessed on the basis of their total emoluments including food concessions, have been approved by Government?

The Minister of Labour (Shri V. V. Giri): The matter is under consideration.

CONCILIATION BOARD FOR WAGES

*920. **Shri Ramananda Das:** (a) Will the Minister of Labour be pleased to

state whether Government received any representation from the Indian National Miners' Federation and other Labour organisations of coal-miners requesting to set up a conciliation Board for the revision of wages, allowances and other benefits of the miners as the award of the conciliation Board of 1947 is out of date by now?

(b) If so, what steps have Government taken or contemplate to take in the matter and by what approximate date?

The Minister of Labour (Shri V. V. Giri): (a) Yes.

(b) Government will arrive at an early decision in the matter of setting up of Conciliation Board or an Industrial Tribunal.

Shri S. C. Samanta: May I know whether the Gadgil Committee's recommendations will also be taken into consideration?

Shri V. V. Giri: Certainly, they will be taken into consideration.

TOURIST TRAFFIC

*914. **Dr. Amin:** Will the Minister of Transport be pleased to state:

(a) the total amount of money spent by Government on publicity campaign on Tourist Traffic during each of the years from 1948 to 1952; and

(b) the number and nationality of foreign tourists who visited India during 1952?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) No expenditure was incurred on tourist publicity during 1948 to 1950. The expenditure during 1950-51 and 1951-52 was Rs. 3,20,882 and Rs. 2,07,409 respectively. As regards 1952-53 full figures are not yet available. It is however estimated that the total expenditure will not exceed Rs. 4 lakhs.

(b) The total number of foreign tourists who visited India during 1952 is 25,448. A statement showing the number of tourists' arrivals nationality-wise for 1952 is placed on the Table of the House. [See Appendix VI, annexure No. 31].

Dr. Amin: May I know what is the total amount of foreign exchange earned each year from this tourist traffic?

Shri Alagesan: It has been calculated to be roughly about rupees two and half crores.

Shri M. S. Gurupadaswamy: May I know whether the tourist traffic nowadays is on the upper trend or is decreasing now?